

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 208

Company Appeal No. 29/252/ND/2022

IN THE MATTER OF:

Income Tax Officer, Ward 24(1), New Delhi ... Appellant

Versus

RoC & Ors.(Solitre Vintrade Ltd.) ... Respondent

Under Section: 252

Order delivered on 15.09.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Appellant : Adv. Puneet Rai, Sr. Standing Counsel

ORDER

Due to paucity of time, the matter is re-notified to 08.12.2023.

**Sd/-
(COURT OFFICER)**